



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) MRS. PRONITA MORANG

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/2368/2019	ASSAM STATE FERTILIZERS AND CHEMICALS LTD. Versus THE STATE OF ASSAM AND 9 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	GA, ASSAM MR. N N JHA (R3-R10) MR. A C RAY (R3-R10) MR. M UDDIN (R3-R10)
2 WP(C)/323/2024	SARAIGHAT TRADERS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM SC, PWD
3 WP(C)/2955/2024	JOYSHREE RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV MR. N BARDOLOI	SC, SEC. EDU. SC, FINANCE
4 WP(C)/4368/2024	REEMA BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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6)	MR. R P SINGH	13-05-2025	To	31-05-2025
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BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 CRL.A(J)/82/2022 4 Y 8 M 1 D :	JAKOM MURMU AND 3 ORS. Versus THE STATE OF ASSAM	MR. S DUTTA	MR. A GOGOI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
2 WP(C)/2058/2022	LUKHIRAM TUDU Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR. R ISLAM	SC, CO OP SC, BTC
3 WP(C)/4224/2022	HARI SHANKAR BISWAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K DEKA MS D DEVI	GA, ASSAM
4 WP(C)/4923/2022	ABDULLAH @ MD. ABDULLAH @ ABUULLAHA Versus THE STATE OF ASSAM AND 8 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	SC, ELEM. EDU GA, ASSAM SC, SSA
5 WP(C)/5904/2022	ROJINA PARBIN Versus THE STATE OF ASSAM AND 4 ORS.	MR J PAYENG MS. C BARMAN	GA, ASSAM
6 WP(C)/1012/2025 CAVT. NO.000120/25,N	SIRAJUL HOQUE BARBHUIYA Versus MD. SAYKUL ISLAM LASKAR AND 5 ORS	MR. N H MAZARBHUIYAN MR. R P SARMAH MS. L WAJEEDA MR. M H SAIKIA R ALI MR R I BHUYAN	MR. M KHAN MR A K DAS SC, SEC. EDU. FOR CAVEATOR SC, FINANCE
7 WP(C)/1949/2025	UCO BANK AND ANR Versus THE STATE OF ASSAM AND ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN MR R AKHTAR	GA, ASSAM

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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1 WP(C)/4956/2016	SHRI MONI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MR.C DEKA MSP DEKA MR.S C DAS MR.G C HAZARIKA MR.L DEKA	GA, ASSAM MR.S P DAS SC, ITI
2 WP(C)/7062/2019	BASER ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR B KOTAKY MS S P CHETRY	GA, ASSAM MS. R B BORA SC. REVENUE
3 Crl.Pet./1327/2022	SHIBANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S BANIK MR. D. BORAH	PP, ASSAM
4 CRL.A(J)/138/2024	LABEN BHUYAN Versus THE STATE OF ASSAM	MR. N K KALITA, AMICUS CURIAE	PP, ASSAM
5 WP(C)/6498/2024	ISHED PEDRU DESOUZA Versus STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DHANUKA	GA, ASSAM
6 WP(C)/6527/2024	AJIT KUMAR SAHARIA AND 59 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR R K MOUR MR P DAS A DAS MS N BARUAH	SC, P AND R.D. GA, ASSAM SC, ASEC SC, FINANCE DEPTT.
7 I.A.(Crl.)/426/2025 in CRL.A(J)/3124/2025	RAM PRABEZ SINGH Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA FOR LEGAL AID	PP, ASSAM
WITH CRL.A(J)/3124/2025 (Filing Number)	SRI RAM PRABEZ SINGH Versus THE STATE OF ASSAM	BEGUM ROUSHAN ARA SULTANA	

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